

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.12.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4923 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	HTC Impex Pvt. Ltd. Vs. Santipara Tea Company Ltd.	Shruti Agarwal
2.	I.A. No. 4929 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 343 of 2022	Wearit Global Ltd. Vs. Pawan Putra Securities Pvt. Ltd.	Arun Aggarwal

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